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- (a) the details of the recommendations mace by the Bonus Committee;
- (b) the action taken by Government thereon; and
- (c) by when it is proposed to pay bonus to employees in Radways, posts and telegraphs, defence production, road and air transport, shipping and other public undertakings and what will be the quantum of bonus payable in each undertaking?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY); (a) The report of the Committee has not yet been received.

(b) and (c) Do not arise.

## Labour Participation in Management

\*279. SHRI DEVENDRA NATH DWIVEDI: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government have formulated any proposal regarding participation of the labour in the management of public sector under takings under the Ministry of Steel and Mines;
- (b) if so, what are the details in this regard ?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): (a) While no proposal as such for participation of labour in the management of public sector undertakings under the Ministry of Steel and Mines has been formulated, the association of labour with the management of these undertakings is generally sought to be achieved through joint consulta-tio is with workers io certain areas like welfare, grievances, safety, production etc. There is also

a labour leader on the Boards of Directors of Coal Mines Authority and of Hindustan Copper Ltd.

(b) Does not arise.

## Setting up of a Self-employment Cell in **Defence Ministry**

\*280. SHRI K. P. SINGH DEO SHRI LOKANATH MISRA:

Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal under Government's consideration to set up a self employment cell for the ex-servicemen in the Ministry of Defence; and

(b) if so, by when the proposed cell is to be set up and what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) and (b) In the Directorate General Re-settlement, functioning under the

Ministry of Defence, a Cell was set up more than 2 years ago exclusively for looking after the self-employment of ex-servicemen. The Cell is headed by a Director in the rank of colonel and it consists of two Deputy Directors and

\ssistant Directors who are assisted by 15 staff members.

The function of this Cell are:—

- (i) Formulation and implementation of Self-employment Schemes;
- (ii) Settlement in agriculture and small scale industries; and
- (iii) Development of Ex-servicemen's Co-operatives and Ancillary Industries.

## **Scheduled Caste and Scheduled Tribe** employees in the Indian High Commission, London

\*281. SHRI N. H. KUMBHARE: Wil! the Minister of EXTERNAL AFFAIRS be pleased to state

- (a) what is the strength of the employees in the Indian High Commission, London in each class and category including India-based and locals and how many of them are from amongst the Scheduled Castes and Scheau-led
- (b) whether Scheduled Castes and Scheduled Tribes are adequately represented in employment oi the basis of prescribed percentage of reservation for these communities at the said High Commission; and
- (c) 'whether there is any shortfall, if so, what steps are being taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNA!. AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c) The information is being collected anti will be laid on the Table of the House:

## Confirmation of the temporary employees in the Armed Forces Hedguarters,

\*282. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of DEFENCE be pleased to refer to the answer to Starred Question 148 given in the Rajya Sabha on 26th April, 1974 and state: